

[Print](#)**Defective Case Register from 2025-11-19 to 2025-11-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-FAO/47526/2025	GIRIJA PRASAD DUTTA	2025-11-19	Period of Delay 1 day
2	D-FAO/47373/2025	SOMNATH ROY	2025-11-19	Period of Delay 111 days
3	D-WP(C)/47027/2025	AMITABH MISHRA	2025-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED cause title of annex.4 to be filed .
4	D-ABLAPL/35381/2025	PARTHA SARATHI DAS	2025-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent not furnished authorization in affidavit for other petitioner.
5	D-WP(C)/47184/2025	SADASIVA PATRA (1)	2025-11-19	page no. 24 not neat.
6	D-CONTC/47107/2025	ADV.	2025-11-19	1.v.nama to be filed 2.case no in annex.1 not tally with index and prayer.
7	D-BLAPL/35459/2025	PRAVASH CHANDRA JENA	2025-11-19	Free copy/certified copy of Rejection order not filed.
8	D-BLAPL/35456/2025	PRAVASH CHANDRA JENA	2025-11-19	Page No. 19 not legible
9	D-BLAPL/35458/2025	RAKESH BEHERA	2025-11-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant Victim and address be deleted from the F.I.R. Thereafter. put up for S.R
10	D-WP(C)/46681/2025	SOURAV SUMAN BHUYAN	2025-11-19	Signature of the petitioner no.6 in V.nama not tally with cause title.
11	D-RVWPET/47248/2025	BIBHUTI BHUSAN MISHRA	2025-11-19	c. copy of order not properly scan.
12	D-MACA/47352/2025	MAHITOSH SINHA	2025-11-19	1.Period of Delay 227 days 2.statutory deposit not made
13	D-CONTC/46839/2025	ADV.	2025-11-19	1. IN REFERENCE CERTIFICATE (PAGE NO.1) YEAR OF DISP. OF W.P(C) IS WRONG.2. VERNACULAR CERTIFICATE NOT FILED
14	D-WA/46679/2025	PAMI RATH(SR. ADV.)	2025-11-19	RS.50/- LOGO OF OHCBS NOT PAID 2. FOR OPP.NOS.4TO 16 LEAVE TO APPEAL NOT FILED.PUT UP FOR SR AFTER REMOVAL OF DEFECT
15	D-ABLAPL/35204/2025	SATYABRATA PANDA	2025-11-19	1. Name of the Informant appearing in Synopsis, Date Chart, Para 2 and 4 be redacted. 2. Synopsis and Date Chart not properly page marked. 3. Age of Pet. in CT and Affidavit not tally. 4. Occupation of the Deponent not mentioned. 5. Annexures not

				properly marked. 6. A. Fee of Rs.3.30 on Ann.1 not paid. 7. Annexure 2 and 3 not attested.
16	D-BLAPL/35449/2025	RONALISHA PRADHAN	2025-11-19	1.Paragraphs incorrectly mentioned in declaration of the Affidavit. 2.Declaration of Affidavit not properly mentioned. 3.Vernacular Certificate incorrectly furnished.
17	D-CMAPL/44706/2025	BHUBANANANDA LENKA	2025-11-19	Period of Delay 34 days delay. 2. Provision of Law Incorrect. i) Synopsis and date chart not filed. ii) Reference certificate not furnished.
18	D-WP(C)/46991/2025	SATYAJEET MUKHARJEE	2025-11-19	.Subject Code Not Furnished .
19	D-CMP/47410/2025	MANAS KUMAR CHAND	2025-11-19	Paging In the Annex-5 not done in the Petition.
20	D-BLAPL/35330/2025	ARIJEET MISHRA	2025-11-19	1.T.R. case No. mentioned in Cause Title does not tally with that of rejection order.
21	D-BLAPL/35072/2025	DHIRENDRA NATH BEHERA	2025-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraphs incorrectly mentioned in declaration of the Affidavit. 2.Page no.13 not legible. 3.Petitioner name mentioned in the petition does not tally with the signature put at V.nama. 4.Hologram of Rs.50/- not affixed in V.nama
22	D-WP(C)/46774/2025	BHAGABAN BEHERA	2025-11-19	1 BDA order not tally inAnnex-5 as per index.
23	D-WP(C)/45332/2025	AKASH KUMAR PATAJOSHI	2025-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Annexure -2 not properly page marked.Name of petitioner not correct in affidavit
24	D-CONTC/46876/2025	ADV.	2025-11-19	IN PAGE NO.5 NAME IN DECLARATION IS WRONG
25	D-WP(C)/46860/2025	TRILOCHAN PANIGRAHI	2025-11-19	Petitioners 1 4 and 5 not signed in V.nama.
26	D-BLAPL/35099/2025	SOUMYA KANTA TRIPATHY	2025-11-19	G.R. case No. incorrectly mentioned in Synopsis
27	D-WP(C)/46884/2025	PRAFULLA KUMAR KAR	2025-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 25 26 and 27 not neat.Name of petitioners not tally with Vnama. Being minor not mentioned in Vnama
28	D-CMAPL/39849/2025	NIRANJAN SINGH (1)	2025-11-19	Period of Delay 2143 days delay. 2.Appellate Court Judgement Rs Pyable Rs-6.75/- , Rs-1/- paid, Rs-5.75/-to be paid.
29	D-CONTC/45414/2025	ADV.	2025-11-19	Name and detail address of the op. no.2 not furnished. 2.Code Incorrect.
30	D-CONTC/46564/2025	SIBA PRASAD SAHOO	2025-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Period of Delay 408 days delay 2. Sl. no.1 in Affidavit not correctly furnished.3.Nomenclature, Name of the Capital Letters and Mobile Phone numbers not furnished in V.nama. 4. Page no.12 Annexure-2 not exhibited.
31	D-WP(C)/45374/2025	NIRANJAN PANDA	2025-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Vnama not properly stamped.Annexure-2 not neat.
32	D-ABLAPL/35277/2025	LAMBODOR ACHARI	2025-11-19	1. Complete Address not furnished in C.T. 2. Date of incident mentioned in Para 2 not correct. 3. Name of Court mentioned in Para 3 not correct. 4. Facts mentioned in Sl.2 of Affidavit not correct. 5. Annexure 1 not marked.
33	D-WA/47324/2025	GYANA RANJAN MAHAPATRA	2025-11-19	i) Status of the parties not furnished,. ii) Reference certificate not furnished. iii) Appellant no. 3 not a party in wp(c).
34	D-ABLAPL/35251/2025	DILLIP KUMAR MOHANTY	2025-11-19	1. Name of Informant appearing in Para 2 be redacted.
35	D-TRP(C)/47463/2025	MANOJ KUMAR NAYAK	2025-11-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
36	D-CMP/47437/2025	MAHESWAR MOHANTY	2025-11-19	17-REFERENCE CERTIFICATE NOT FURNISHED. The discrepancy in the name of O.P No-3 as per Trial Court be reconciled.2. Reference be correctly stated
37	D-CONTC/46720/2025	ADV.	2025-11-19	COPY OF DISP. ORDER WITH C.T IN CONTC NO .4300/2022 (REFERENCE CERTIFICATE) BE FILED THEN PUT UP FOR SR 2. IN PAGE NO. 6 W.P (C) NO. IS WRONG
38	D-CRLREV/33919/2025	BIBHUDHENDRA KUMAR RATH	2025-11-19	Put SR after filing C.Copy of Annex-3 . 2 Being aggrieved and Ground as well as Good ground not mentioned in petition.
39	D-WP(C)/46330/2025	SANJAY KUMAR BEHERA	2025-11-19	SRP case not correctly mentioned in prayer
40	D-CONTC/46873/2025	ADV.	2025-11-19	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
41	D-WP(C)/46824/2025	SANJAY KUMAR PATRA	2025-11-19	Annex- nos. 1 to 3 not exhibited at page no. 11 12 and 28.2.Copy not served on S.C(T).
42	D-ABLAPL/35252/2025	SAPAN KUMAR LENKA	2025-11-19	1. Name of Informant appearing in Synopsis and Para 2 be redacted. 2. Annexure 2 not marked.
43	D-MACA/47342/2025	KAPILA CHARAN NAYAK	2025-11-19	Court Fee Rs.1,235/payble , not paid 2.Vakalatnama properly stamped, Executed and accepted - not properly stamped
44	D-CRLMC/34968/2025	SISIRA PANIGRAHI	2025-11-19	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.C.Copy of F.I.R.to be filed.2.Page no. 14 not neat and legible.Put up for further S.R.
45	D-CONTC/47610/2025	ADV.	2025-11-19	1. Date of order not Correctly furnished in Sl. no.6 in Index, date chart, 4th line,10 line, 13 line in para no.4 and 3rd line in page no.5.
46	D-MACA/47339/2025	KAPILA CHARAN NAYAK	2025-11-19	it may be register as WPC
47	D-BLAPL/35264/2025	PRAVASH CHANDRA JENA	2025-11-19	Page No. 12 and 14 not legible.
48	D-WP(C)/46827/2025	SANJAY KUMAR PATRA	2025-11-19	1.Copy not not served on S.c.(T).2.All the annexure are not exhibited.3.Page no.11 not neat and legible.
49	D-ABLAPL/35250/2025	NABA KISHORE GURU	2025-11-19	1. Annexure 2 not attested. 2. Annexure 1 and 2 not properly marked. 3..Receipt Showing Serv.copy To Vigilance not Filed.
50	D-ABLAPL/35254/2025	SADHAN MOHANTY	2025-11-19	1. Name of Informant appearing in Para 2 be redacted.
51	D-WP(C)/46831/2025	SANJAY KUMAR PATRA	2025-11-19	1.Copy not served on S.c.(T).2.Annex- nos.1 to 3 not exhibited at page nos.11 12 and 20.
52	D-CRLMC/35007/2025	RABINDRA NATH PRUSTY	2025-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Date of Cognizance order under Annexure-2. does not tally with para-1 of the petition.2. Paragraph no. not correctly furnished on declaration.Put up for further S.R.
53	D-CRLMC/34719/2025	SANTOSH KUMAR DASH	2025-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos. 16 and 22 Anexx-2 and 3 not exhibited.
54	D-ABLAPL/35269/2025	GYANA RANJAN DHAL	2025-11-19	1. Ann.1 page 15 not legible.
55	D-ABLAPL/35284/2025	SMRUTI RANJAN ROUT	2025-11-19	1. PS Case No. mentioned in Para 4 not correct.
56	D-RSA/26365/2025	RAMESHISH ACHARYA	2025-11-19	1.Court Fee Rs.750/- Payable. 2.Put up for further S.R after Payment of C.Fee of Rs.750/- for computing the period of limitation. 3.C. Fee Payable be corrected in the Memo. of Appeal.
57	D-CONTC/46789/2025	ADV.	2025-11-19	COPY OF CAUSE TITLE PASSED IN W.P(C) NO.6098/2025 BE FILED THEN PUT UP FOR SR
58	D-ABLAPL/35280/2025	SMRUTI RANJAN ROUT	2025-11-19	1. Synopsis and Date Chart not signed.

59	D-WP(C)/46935/2025	PRAMOD KUMAR ROUT	2025-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-CONTC/46718/2025	ADV.	2025-11-19	IN PAGE NOS.2(REFERENCE CERTIFICATE) AND 6 W.P(C) NO. BE CORRECTED
61	D-FAO/47332/2025	PRASANNA KUMAR PANDA	2025-11-19	Vakalatnama properly stamped, Executed and accepted -not properly stamped 2.date of judgement at being aggrieved be correct , receipt not filed
62	D-CRLMC/34730/2025	BIKRAM CHANDRA GHADAI	2025-11-19	1. PS case number and CT case number not correctly furnished in cause title of the I.A. petition.
63	D-WP(C)/46835/2025	SANJAY KUMAR PATRA	2025-11-19	1.Copy not served on S. C.(T).2.Annex- nos. 1 to 3 not exhibited at page nos.11 12 and 23
64	D-WP(C)/47032/2025	SASWAT KUMAR ACHARYA	2025-11-19	1. Age and Father of the petitioner not furnished in the cause title.
65	D-WP(C)/46944/2025	SANDHYARANI PANI	2025-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraph not correctly mentioned in the affidavit.
66	D-CMAPL/43664/2025	SANGRAM JENA	2025-11-19	Code Incorrect. 2. Day of delay left blank in para no. 5 and prayer portion of I.A.
67	D-WP(C)/47175/2025	SADASIVA PATRA (1)	2025-11-19	Code no. in assessment slip index and synopsis not tally with petition.
68	D-RSA/30901/2025	SAILABALA JENA	2025-11-19	1. Rs.2834.25 Payable Claiming for exemption being S.C.Caste certificate be filed for exemption. Put up for further S.R after payment of C.Fee/Caste Certificate for exemption for computing the period of limitation
69	D-CMP/47322/2025	MANOJ KUMAR MOHANTY (2)	2025-11-19	A.Fee of Rs.1.10 / order be Paid on the Trial Court order
70	D-WP(C)/47302/2025	PRASHANTA KUMAR NAYAK	2025-11-19	Date of annex.4 not tally with index and page no. 54 repeated
71	D-RVWPET/47533/2025	MANOJ KUMAR MOHANTY	2025-11-19	i) Cause title in WA not filed. ii) Day of delay left blank in prayer portion of I.A. Put up for SR after removal of defects and disposal of I.A. filed for dispensing with c. copy.
72	D-RSA/47164/2025	UMAKANTA MISHRA	2025-11-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 11 days 2.H.C.B.A.Welfare Fee of Rs.50/- not affixed. 3.Appellant No-1(Ka) (a) not executed the Vakalat.
73	D-WP(C)/47034/2025		2025-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Synopsis and Date chart not alphabetic paginated in Index.2. Writ petition not proper format.3.Annexures not marked on the file.4.

				Writ petition not page marked.5. Annexures not Book marked.Put up for further S.R.
74	D-WA/47507/2025	STHITI PRAGYAN SUNANDINI	2025-11-19	1.Period of Delay 3 days delay. 2.Code Incorrect. i) Page mark not properly in book mark. ii) Status of the parties not furnished. iii)Legible copy of page no 28 and 29 are to be filed.
75	D-MATA/44575/2025	SUDEEP KUMAR SARANGI	2025-11-19	Period of Delay 142 days
76	D-CONTC/46877/2025	ADV.	2025-11-19	1. PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED 2. PAGE NO. 15 NOT LEGIBLE
77	D-WA/47475/2025	SUSANTA KUMAR NATH	2025-11-19	1.Period of Delay 60 days delay. 2.AU fee Rs 2.25/- to be paid. 3. Code Incorrect.
78	D-WP(C)/47135/2025	SAYANTAN PANDA	2025-11-19	Put up for S.R. after filing of consolidated petition.
79	D-ABLAPL/35286/2025	SANKET KANUNGO	2025-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-BLAPL/35333/2025	RASHMI RANJAN DAS	2025-11-19	1. G.R. case No. mentioned in the first para of the petition is not correct. 2. Paragraphs in the petition is not properly serial marked
81	D-WP(C)/47365/2025	NIRANJAN LENKA	2025-11-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 30 not legible
82	D-CONTC/46847/2025	ADV.	2025-11-19	1.PAGE NO.15 NOT LEGIBLE 2.COPY OF ORDER PASSED IN CONTC. NO.3854/2025 WITH C.T BE FILED. THEN PUT UP FOR SR
83	D-ABLAPL/35378/2025	ANSHUMAN PANDA	2025-11-19	Dist. of petitioner no.3 in cause title not correctly furnished
84	D-CRLREV/35300/2025	SWARAJ PATEL	2025-11-19	Period of Delay 22 days delay,Limitation petition not filed. 1. Being aggrieved and ground not furnished. 2 .paragraphs not furnished in declaration..3. odia undertaking not furnished.
85	D-CONTC/46843/2025	ADV.	2025-11-19	1. PAGE NO. 17 NOT LEGIBLE 2.COPY OF ORDER DISP. PASSED IN CONTC NO.3132/2025 WITH C.T BE FILED THEN PUT UP FOR SR
86	D-ABLAPL/35288/2025	SANJAY KUMAR MOHANTY 2	2025-11-19	1. Ann.2 page 15 not legible.
87	D-WA/45949/2025	SIDHARTH SHANKAR PADHY	2025-11-19	CERTIFICATE FOR GOOD GROUNDS NOT CORRECT(PAGE NO.08) 2.NOT PROPERLY ADDRESS TO THE HONBLE COURT
88	D-WP(C)/46930/2025	MAHENDRA KUMAR SAHOO	2025-11-19	Page 13 14 AND 15 not neat.
89	D-CRLREV/35392/2025	SAUBHAGYA KETAN NAYAK	2025-11-19	Put SR after redacting name of Informant/ Victim from petition
90	D-ABLAPL/35202/2025	MADAN SUNDAR BEHERA	2025-11-19	1. Name of Informant appearing in Synopsis, CT and Para 2 be redacted. 2. Page marking of Ann. 1 and 2 in the Date Chart not correct.

				3. Paragraph declaration not correct. 4. Undertaking at page 6 not signed.
91	D-WP(C)/46933/2025	MAHENDRA KUMAR SAHOO	2025-11-19	Page 32 not neat.
92	D-WP(C)/46938/2025	CHANDAN SAMANTARAY	2025-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Serial no-4 in the I.A of the affidavit not correctly mentioned.Page 33 not neat
93	D-BLAPL/32166/2025	GOBARDHAN SAHOO	2025-11-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph not correctly mentioned in the affidavit.Date not mentioned in the v.nama.Adv name not mentioned capital letter in the v.nama
94	D-CRLA/35305/2025	DUSMANTA KUMAR JENA	2025-11-19	This may be registered as CRLREV
95	D-CRLREV/23738/2025	TUKUNA KUMAR MISHRA	2025-11-19	i Paragraphs not correctly mentioned in ALL I.A.s 2 Annex-3 wrong mentioned in I.A . - 910 /2025.
96	D-BLAPL/35343/2025	MADAN MOHAN SWAIN	2025-11-19	1. The name of the father of the petitioner (Two names) which does not tally with that of rejection order.
97	D-RSA/46918/2025	BIPLABA P.B. BAHALI	2025-11-19	1.I.A for leave to prefer the Appeal be filed.2.D.C.Fee of Rs.23679/- to be Paid.Put up for further S.R after rectification.
98	D-CONTC/46961/2025	ADV.	2025-11-19	or.dtd 20-3-2025 passed in W.P (c) no.8102/2025 in prayer not tally with annexs. 1 and 2.
99	D-WP(C)/47238/2025	PRASHANTA KUMAR NAYAK	2025-11-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
100	D-WP(C)/47023/2025	BIVUDATTA CHALAN	2025-11-19	Date in annex.6 not tally with index.
101	D-CONTC/46960/2025	SUCHETA GUMANSINGH	2025-11-19	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. As per annex.1 all the parties not mentioned in the cause title

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 19-11-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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